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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

O.A. No.440/97

Date of Decision: 11th July 1997

BETWEEN:

**D. Sreeramulu Naik** .. Applicant

AND

1. Union of India, Rep. by:  
The Chief Postmaster-General,  
Andhra Pradesh Circle,  
Hyderabad-500 001.

2. The Postmaster-General,  
Kurnool Region,  
Kurnool-518 005.

3. The Superintendent of Post Offices,  
Nandyal Division,  
Nandyal - 518 501.

.. Respondents

Counsel for the Applicant: Mr. Y. Appala Raju

Counsel for the Respondents: Mr. V. Bheemanna

CORAM:

The Hon'ble Sri H. Rajendra Prasad: Member (Admn.)

The Hon'ble Sri B.S. Jai Parameshwar: Member (Judl.)

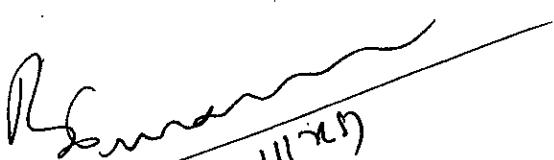
ORDER

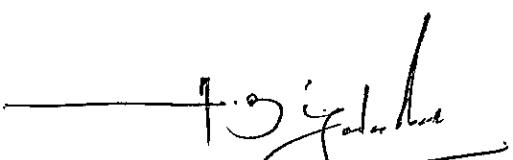
(Per Hon'ble Sri H. Rajendra Prasad: Member (Admn.)

Heard Mr. Y. Appala Raju for the applicant and  
Sri V. Bheemanna for the respondents.

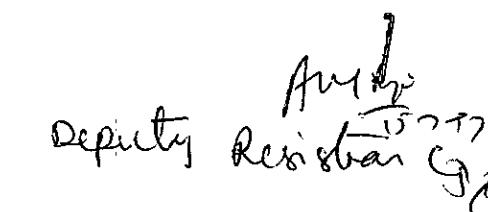
The issues arising in this OA have already been  
examined and decided in OA No. 1283/95 where the question was  
gone into in great detail. The direction given in the said  
OA shall, therefore, operate in the instant OA as well.

Thus the OA is disposed of.

  
(B.S. JAI PARAMESHWAR)  
MEMBER (JUDL.)

  
(H. RAJENDRA PRASAD)  
MEMBER (ADMN.)

Date: 11th July 1997

  
Deputy Registrar

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~~P.A.515/97~~

To

1. The Chief Postmaster General,  
A.P.Circle, Union of India,  
Hyderabad-1.
2. The Postmaster General,  
Kurnool Region,  
Kurnool -5
3. The Superintendent of Post Offices,  
Nandyal ... Division,  
Nandyal-501.
4. One copy to Mr.Y.Appala Raju, Advocate, CAT.Hyd.
5. One copy to Mr.V.Bhimanna, Addl.CGSC.CAT.Hyd.
6. One copy to HHKF .M(A) CAT.Hyd.
7. One copy to D.R.(A) CAT.Hyd.
8. One spare copy.

pvm.

21/7/97

T COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE  
VICE-CHAIRMAN  
and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)  
The Hon'ble Mr. B. S. Saifanwar Ali M(A)

Dated: 11-7-1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

O.A.No. 640/97

T.A.No.

(w.p.)

Admitted and Interim directions  
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

pvm

